(10)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

	SUNAL, HELD ON 16/11/2017 AT 10.30	AM
PRESENT: SHRI K. ANAN	THA PADMANABHA SWAMY, MEMB	ER-JUDICIAL
PETITION NUMBER	: CP/30/2017	
NAME OF THE TRANSFEROR	: K. GOMATHESWARAN	
NAME OF THE TRANSFERRE	: CRAFTSMAN AUTOMATION PVT LTD +7	
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1) M.K. PREETHA? for LSR XLO J	Counsel for RI, R7 & R8	MKPrite.
P. R. VIDHYASHANKAR? R. ASHORIWMAR	Coursel for Petitioners	- Jahl 8
S. S. Mourin	counsel por P2	Sincur
V. Hart kunar for Egarethonar	fer R3-R5	V. Horris

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that the senior counsel could not attend before the Tribunal today due to personal inconvenience and prayed time for filing rejoinder. In view of the submissions, I am inclined to grant time to file rejoinder with a direction to furnish copy of the same to the other side prior to the next date of hearing. The matter is posted for making submissions by both the counsel in the CP as well as CA 203/2017. Put up on 04.12.2017 at 10.30 A.M.

-Sel-

K Anantha Padmanabha Swamy Member (Judicial)

bc